

Government have asked both the State Governments for its separate concurrence on the project report;

(c) if so, the reasons thereof; and

(d) the time by which the approval is likely to be given?

THE MINISTER OF WATER RESOURCES (SHRI VID YACHARAN SHUKLA): (a) to (c). While no joint proposal of the State Governments of Uttar Pradesh and Madhya Pradesh has been received, the State Government of Uttar Pradesh had however, submitted a project proposal on Kanhar dam which provides irrigation facilities to Uttar Pradesh State only, to Central Water Commission in June 1988 for techno-economic appraisal and clearance. The report was examined and sent back to the State Government in September, 1991 for obtaining concurrence of the State Governments of Madhya Pradesh and Bihar for submergence of 253 hectares and 267 hectares of land in their territories respectively.

(d) The clearance of the project depends on how soon the state Government of Uttar Pradesh obtains concurrence of the Governments of Madhya Pradesh and Bihar for submergence of land in their territories, forest clearance and establishment of techno-economic viability of the scheme.

[*Translation*]

Anpara B Thermal Power Project

7099. SHRIMATI KRISHNENDRA KAUR:
SHRI GURDAS KAMAT:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to

take over the Anpara B thermal power project of Uttar Pradesh;

(b) whether there is dispute between U.P. Government and Union Government over the funds;

(c) if so, the reasons thereof; and

(d) the steps Government propose to take to resolve the dispute?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No, Sir.

(b) No, Sir.

(c) and (d). Does not arise.

[*English*]

Generation of Power in North Eastern Region

7100. SHRI DWARKA NATH DAS: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the percentage ration of participation of the Union Government in Power generation in the North Eastern Region is much lower as compared to Northern and Western Region;

(b) if so, the reasons thereof; and

(c) the steps proposed to be taken to augment the same?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). Out of the total installed generating capacity in the North

Eastern, Northern and Western Regions, the Central Sector generating units account for 24.02%, 31.43% and 18.89% respectively as on 31.3.1991.

Farakka Thermal Power Plant

7101. SHRI M.G. REDDY; Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the cost of Farakka Thermal Power Plant Phase-II has been revised upward;

(b) the original cost of generation per KW and revised cost of generation per KW envisaged; and

(c) the comparative figures of cost of generation of NTPC and State projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir. Farakka STPP Stage-II 2x500 MW) was approved in September, 1984 at a total estimated cost of Rs. 1003.4 crores based on price level prevailing in the 3rd quarter of 1983. The estimated cost of the project has been revised to Rs. 1702.03 crores based on price level prevailing in the 3rd quarter of 1991.

(b) Based on approved cost estimates as per feasibility report, as on 3rd quarter 1983 price level, the cost of generation was 41 Paise/KWH and that based on updated cost estimates as per Detailed Project Report at 3rd quarter 1991 price level is 86.76 Paise/KWH.

(c) The average cost of generation of power produced by various States is 102.10 Paise/KWH against 83.52 Paise/KWH by NTPC stations.

[*Translation*]

Granite in Mandla District M.P.

7102. SHRI MOHAN LAL JHIKRAM: Will the Minister of MINES be pleased to state:

(a) whether the quantity of granite found in Nainpur and near the Padrikanj station in the Mandla district of Madhya Pradesh;

(b) whether the mining work is being done through Government agency or by contractors;

(c) if so, the details thereof; and

(d) the funds given during each of the last three years for the development of the area?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (d). The information is being collected and will be laid on the Table of the House.

[*English*]

Pricing of irrigation Water

7103. SHRI RAMCHANDRA DOME: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a high powered committee has been set up to recommend the pricing of irrigation water throughout the country;

(b) if so, when and the reasons therefor;

(c) the terms of reference of the said committee; and

(d) the time by which the committee is likely to submit its report?